FORM G

INVITATION FOR EXPRESSION OF INTEREST

AKUL INDUSTRIES PRIVATE LIMITED OPERATING IN MANUFACTURING OF SANITARY NAPKINS (HYGIENE PRODUCTS) AT FALTA, WEST BENGAL

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**AKUL INDUSTRIES PRIVATE LIMITED** PAN: AADCA1899B CIN: U00074BR2000PTC009369
2.	Address of the registered office	137, S.K. Nagar, P.S. Budh Colony, Patna-800001, Bihar
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Factory at J.L. No. 124, D.H. Road, P.O.-Banganagar, Falta, South 24 Parganas-743513, West Bengal
5.	Installed capacity of main products/ services	750 million pads (maximum production capacity)
6.	Quantity and value of main products/ services sold in last financial year	Quantity: 535 million pads; Value: Rs. 18.56 Crore (revenue from operations as per audited financial statements FY 2025-26)
7.	Number of employees/ workmen	Workmen: 303; Casual Workmen: 32; Employees: 90; Contractual Employees: 2
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	**E-mail us at: cirp.akul@resurgentrpl.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	**E-mail us at: cirp.akul@resurgentrpl.com**
10.	Last date for receipt of expression of interest	17th November, 2026
11.	Date of issue of provisional list of prospective resolution applicants	27th November, 2026
12.	Last date for submission of objections to provisional list	2nd December, 2026
13.	Date of issue of final list of prospective resolution applicants	12th December, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17th December, 2026
15.	Last date for submission of resolution plans	16th January, 2027
16.	Process email id to submit Expression of Interest	**cirp.akul@resurgentrpl.com**
17.	Details of the corporate debtor's registration status as MSME	Registered as a Small Enterprise (Manufacturing) under MSME - Udyog Aadhaar No. BR26B0059745

Sd/-
Ram Ratan Modi
IBBI Reg. No.: IBBI/IPA-001/IP-P00051/2017-2018/10125
Registered Address: 166B, S.P. Mukherjee Road,
Merlin Links, Room No. 2F, Kolkata700026, West Bengal
For Akul Industries Private Limited

Date: 2nd November, 2026
Place: Kolkata

Business Standard
www.business-standard.com
KOLKATA MONDAY, 2 NOVEMBER 2026 Business Standard

FORM G

INVITATION FOR EXPRESSION OF INTEREST

AKUL INDUSTRIES PRIVATE LIMITED OPERATING IN MANUFACTURING OF SANITARY NAPKINS (HYGIENE PRODUCTS) AT FALTA, WEST BENGAL

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**AKUL INDUSTRIES PRIVATE LIMITED** PAN: AADCA1899B CIN: U00074BR2000PTC009369
2.	Address of the registered office	137, S.K. Nagar, P.S. Budh Colony, Patna-800001, Bihar
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Factory at J.L. No. 124, D.H. Road, P.O.-Banganagar, Falta, South 24 Parganas-743513, West Bengal
5.	Installed capacity of main products/ services	750 million pads (maximum production capacity)
6.	Quantity and value of main products/ services sold in last financial year	Quantity: 535 million pads; Value: Rs. 18.56 Crore (revenue from operations as per audited financial statements FY 2025-26)
7.	Number of employees/ workmen	Workmen: 303; Casual Workmen: 32; Employees: 90; Contractual Employees: 2
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	**E-mail us at: cirp.akul@resurgentrpl.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	**E-mail us at: cirp.akul@resurgentrpl.com**
10.	Last date for receipt of expression of interest	17th November, 2026
11.	Date of issue of provisional list of prospective resolution applicants	27th November, 2026
12.	Last date for submission of objections to provisional list	2nd December, 2026
13.	Date of issue of final list of prospective resolution applicants	12th December, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17th December, 2026
15.	Last date for submission of resolution plans	16th January, 2027
16.	Process email id to submit Expression of Interest	**cirp.akul@resurgentrpl.com**
17.	Details of the corporate debtor's registration status as MSME	Registered as a Small Enterprise (Manufacturing) under MSME - Udyog Aadhaar No. BR26B0059745

Sd/-
Ram Ratan Modi
IBBI Reg. No.: IBBI/IPA-001/IP-P00051/2017-2018/10125
Registered Address: 166B, S.P. Mukherjee Road, Merlin Links, Room No. 2F, Kolkata700026, West Bengal
For Akul Industries Private Limited

Date: 2nd November, 2026
Place: Kolkata

पेज 11

बिहार, झारखंड, पश्चिम बंगाल और उड़ीसा का सर्वाधिक लोकप्रिय हिन्दी दैनिक, टेलीफोन नंबर - 0612-2577643, फैक्स नं : 0612-2577644

पेज 06

प्रकाशन का 70वां वर्ष

एक अखबार संपूर्ण बिहार

फ॥ श्री हरि ॥ फ

सन्मार्ग

मूल्य ₹ 3.00

नमोऽस्तु रामाय सलक्ष्मणाय देव्यै च तस्यै जनकात्मजायै नमोऽस्तुरुद्रेन्द्रयमानिलेभ्यो नमोऽस्तुचन्द्रार्कमरुद्गणेभ्यः

पटना, सोमवार 02 नवंबर 2026 वर्ष : 21 । अंक : 284 पृष्ठ : 12

Website : www.pmedia.in । E-mail : www.sanmarghiharnews@gmail.com

शिकायत या सुझाव के लिए directorsanmarg@gmail.com पर मेल करें





फॉर्म G

रुचि की अभिव्यक्ति (एक्सप्रेशन ऑफ इंटरेस्ट) के लिए आमंत्रण

अकुल इंडस्ट्रीज प्राइवेट लिमिटेड, जो फाल्टा, पश्चिम बंगाल में सैनिटरी नैपकिन (स्वच्छता उत्पाद) के निर्माण का कार्य करती है

(भारतीय दिवाला और शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियम 36A(1) के अंतर्गत)

क्र. सं	संबंधित विवरण	
1.	कॉर्पोरेट देनदार का नाम, साथ ही PAN और CIN/LLP नंबर।	**अकुल इंडस्ट्रीज प्राइवेट लिमिटेड** पैन: AADCA1899B CIN: U00074BR2000PTC009369
2.	रजिस्टर्ड ऑफिस का पता	137, एस.के. नगर, पी.एस. बुध कॉलोनी, पटना-800001, बिहार
3.	वेबसाइट का यूआरएल	उपलब्ध नहीं
4.	उस जगह की जानकारी जहाँ ज़्यादातर फिक्स्ड एसेट्स (स्थायी संपत्ति) मौजूद हैं	J.L. नंबर 124, D.H. रोड, P.O.-बंगा नगर, फाल्टा, दक्षिण 24 परगना-743513, पश्चिम बंगाल में स्थित फैक्ट्री
5.	मुख्य प्रोडक्ट्स/सर्विसेज़ की इंस्टॉल्ड कैपेसिटी	750 मिलियन पैड (अधिकतम उत्पादन क्षमता)
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	मात्रा: 535 मिलियन पैड; मूल्य: 18.56 करोड़ रुपये (वित्तीय वर्ष 2025-26 के ऑडिट किए गए वित्तीय विवरणों के अनुसार, परिचालन से प्राप्त राजस्व)
7.	कर्मचारियों/कामगारों की संख्या	कामगार: 303; कैज़ुअल कामगार: 32; कर्मचारी: 90; अनुबंध पर रखे गए कर्मचारी: 2
8.	अन्य विवरण, जिसमें पिछले दो वर्षों के उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ) और लेनदारों की सूची शामिल है, इस यूआरएल पर उपलब्ध हैं:	**हमें इस पते पर ईमेल करें: cirp.akul@resurgentrpl.com**
9.	कोड की धारा 25(2)(h) के तहत समाधान आवेदकों की पात्रता इस यूआरएल पर उपलब्ध है:	**हमें इस पते पर ईमेल करें: cirp.akul@resurgentrpl.com**
10.	रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	17 नवंबर, 2026
11.	संभावित समाधान आवेदकों की अनंतिम सूची जारी करने की तिथि	27 नवंबर, 2026
12.	अनंतिम सूची पर आपत्तियां जमा करने की अंतिम तिथि	2 दिसंबर, 2026
13.	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तारीख	12 दिसंबर, 2026
14.	संभावित समाधान आवेदकों के लिए सूचना ज्ञापन, मूल्यांकन मैट्रिक्स और समाधान योजनाओं के लिए अनुरोध जारी करने की तारीख	17 दिसंबर, 2026
15.	समाधान योजनाएं जमा करने की अंतिम तारीख	16 जनवरी, 2027
16.	रुचि की अभिव्यक्ति जमा करने के लिए प्रक्रिया ईमेल आईडी	**cirp.akul@resurgentrpl.com**
17.	कॉर्पोरेट देनदार के एमएसएमई के रूप में पंजीकरण की स्थिति का विवरण	एमएसएमई के अंतर्गत लघु उद्यम (विनिर्माण) के रूप में पंजीकृत - उद्योग आधार संख्या BR26B0059745

हस्ताक्षर/-

राम रतन मोदी

आईबीबीआई पंजीकरण संख्या: आईबीबीआई/IPA-001/IP-P00051/2017-2018/10125

पंजीकृत पता: 166B, एस.पी. मुखर्जी रोड,

मर्लिन लिंक्स, कमरा नंबर 2F, कोलकाता 700026, पश्चिम बंगाल

अकुल इंडस्ट्रीज प्राइवेट लिमिटेड के लिए

दिनांक: 2 नवंबर, 2026

स्थान: कोलकाता

Rs. 3
PATNA
MONDAY, NOVEMBER 2, 2026
PG-12, YEAR- 12, ISSUE- 331
(RNI NO: BIHENG / 2014 / 59124)

Morning India

FORM G

INVITATION FOR EXPRESSION OF INTEREST

AKUL INDUSTRIES PRIVATE LIMITED OPERATING IN MANUFACTURING OF SANITARY NAPKINS (HYGIENE PRODUCTS) AT FALTA, WEST BENGAL

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**AKUL INDUSTRIES PRIVATE LIMITED** PAN: AADCA1899B CIN: U00074BR2000PTC009369
2.	Address of the registered office	137, S.K. Nagar, P.S. Budh Colony, Patna-800001, Bihar
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Factory at J.L. No. 124, D.H. Road, P.O.-Banganagar, Falta, South 24 Parganas-743513, West Bengal
5.	Installed capacity of main products/ services	750 million pads (maximum production capacity)
6.	Quantity and value of main products/ services sold in last financial year	Quantity: 535 million pads; Value: Rs. 18.56 Crore (revenue from operations as per audited financial statements FY 2025-26)
7.	Number of employees/ workmen	Workmen: 303; Casual Workmen: 32; Employees: 90; Contractual Employees: 2
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	**E-mail us at: cirp.akul@resurgentrpl.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	**E-mail us at: cirp.akul@resurgentrpl.com**
10.	Last date for receipt of expression of interest	17th November, 2026
11.	Date of issue of provisional list of prospective resolution applicants	27th November, 2026
12.	Last date for submission of objections to provisional list	2nd December, 2026
13.	Date of issue of final list of prospective resolution applicants	12th December, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17th December, 2026
15.	Last date for submission of resolution plans	16th January, 2027
16.	Process email id to submit Expression of Interest	**cirp.akul@resurgentrpl.com**
17.	Details of the corporate debtor's registration status as MSME	Registered as a Small Enterprise (Manufacturing) under MSME - Udyog Aadhaar No. BR26B0059745

Sd/-
Ram Ratan Modi
IBBI Reg. No.: IBBI/IPA-001/IP-P00051/2017-2018/10125
Registered Address: 166B, S.P. Mukherjee Road,
Merlin Links, Room No. 2F, Kolkata700026, West Bengal
For Akul Industries Private Limited

Date: 2nd November, 2026
Place: Kolkata

NARSINGHA

ই-পেপার: www.ekdin-epaper.com

একদিন

EKDIN

এগিয়ে চলার সঙ্গী



এখন বিভিন্ন মাধ্যমে উপলব্ধ
একদিন
Website : www.ekdinnews.com
http://youtube.com/@dailyekdin2165
Epaper : ekdin-epaper.com

৭ ১৯৮৪র শিখবিরোধী দাঙ্গা নিয়ে কংগ্রেসকে আক্রমণ শাহের

সেইফার্টের বিধ্বংসী ইনিংসে হার সিরিজজয়ী ভারতের ৭

কলকাতা ২ নভেম্বর ২০২৬ ১৫ কার্তিক ১৪৩৩ সোমবার বিংশ বর্ষ ১৪০ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 02.11.2026, Vol. 20 Issue No. 140, 8 Pages, Price 3.00

ফর্ম জি

আগ্রহের অভিব্যক্তির জন্য আমন্ত্রণ

অকুল ইন্ডাস্ট্রিজ প্রাইভেট লিমিটেড পশ্চিমবঙ্গ, ফলতায় স্যানিটারি ন্যাপকিন (স্বাস্থ্যবিধি পণ্য) উৎপাদনে কাজ করছে

(ইনসলভেন্সি অ্যান্ড ব্যাঙ্কাপ্টসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ(১)-এর অধীনে)

ক্র.নং	প্রাসঙ্গিক বিবরণ	
১.	প্যান এবং সিআইএন/এলএলপি নম্বর সহ কর্পোরেট ডেবটরের নাম	**অকুল ইন্ডাস্ট্রিজ প্রাইভেট লিমিটেড** প্যান: AADCA1899B সিআইএন: U00074BR2000PTC009369
২.	নিবন্ধিত কার্যালয়ের ঠিকানা	১৩৭, এস.কে. নগর, থানা- বুধ কলোনি, পাটনা-৮০০০০১, বিহার
৩.	ওয়েবসাইটের ইউআরএল	উপলব্ধ নয়
৪.	যে স্থানে বেশিরভাগ স্থায়ী সম্পদ অবস্থিত তার বিবরণ	জে.এল. নং ১২৪, ডি.এইচ. রোড, পোঃ- বঙ্গনগর, ফলতা, দক্ষিণ ২৪ পরগনা-৭৪৩৫১৩, পশ্চিমবঙ্গে ফ্যাক্টরি
৫.	প্রধান পণ্য/পরিষেবাগুলির ইনস্টল করা ক্ষমতা	৭৫০ মিলিয়ন প্যাড (সর্বোচ্চ উৎপাদন ক্ষমতা)
৬.	গত আর্থিক বছরে বিক্রি হওয়া প্রধান পণ্য/পরিষেবাগুলির পরিমাণ এবং মূল্য	পরিমাণ: ৫৩৫ মিলিয়ন প্যাড; মূল্য: ১৮.৫৬ কোটি টাকা (আর্থিক বছর ২০২৫-২৬ এর অডিটেড আর্থিক বিবৃতি অনুযায়ী ক্রিয়াকলাপ থেকে আয়)
৭.	কর্মচারী/শ্রমিকের সংখ্যা	শ্রমিক: ৩০৩; অস্থায়ী শ্রমিক: ৩২; কর্মচারী: ৯০; চুক্তিভিত্তিক কর্মচারী: ২
৮.	দুই বছরের সর্বশেষ উপলব্ধ আর্থিক বিবৃতি (সময়সূচী সহ), পাওনাদারদের তালিকা সহ আরও বিবরণ নিম্নলিখিত ইউআরএল-এ উপলব্ধ:	**আমাদের ই-মেইল করুন: cirp.akul@resurgentrpi.con**
৯.	কোডের ২৫(২)(এইচ) ধারার অধীনে রেজোলিউশন আবেদনকারীদের জন্য যোগ্যতা নিম্নলিখিত ইউআরএল-এ উপলব্ধ:	**আমাদের ই-মেইল করুন: cirp.akul@resurgentrpi.con**
১০.	আগ্রহের অভিব্যক্তি প্রাপ্তির শেষ তারিখ	১৭ই নভেম্বর, ২০২৬
১১.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের অস্থায়ী তালিকা প্রকাশের তারিখ	২৭শে নভেম্বর, ২০২৬
১২.	অস্থায়ী তালিকায় আপত্তি জমা দেওয়ার শেষ তারিখ	২রা ডিসেম্বর, ২০২৬
১৩.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ	১২ই ডিসেম্বর, ২০২৬
১৪.	তথ্য স্মারক, মূল্যায়ন ম্যাট্রিক্স এবং সম্ভাব্য রেজোলিউশন আবেদনকারীদের কাছে রেজোলিউশন প্ল্যানের জন্য অনুরোধ প্রকাশের তারিখ	১৭ই ডিসেম্বর, ২০২৬
১৫.	রেজোলিউশন প্ল্যান জমা দেওয়ার শেষ তারিখ	১৬ই জানুয়ারি, ২০২৭
১৬.	আগ্রহের অভিব্যক্তি জমা দেওয়ার জন্য প্রক্রিয়া ইমেইল আইডি	cirp.akul@resurgentrpi.con
১৭.	এমএসএমই হিসাবে কর্পোরেট ডেবটরের রেজিস্ট্রেশন স্ট্যাটাসের বিবরণ	এমএসএমই-এর অধীনে একটি ক্ষুদ্র উদ্যোগ (ম্যানুফ্যাকচারিং হিসাবে নিবন্ধিত-উদ্যোগ আধার নং BR26B0059745

স্বাক্ষরিত/-

রাম রতন মোদী

আইবিবিআই রেজি. নং: IBBI/IPA-001/IP-P00051/2017-2018/10125

নিবন্ধিত ঠিকানা: ১৬৬বি, এস.পি. মুখার্জি রোড, মার্লিন লিঙ্কস, রুম নং ২এফ, কলকাতা৭০০০২৬, পশ্চিমবঙ্গ

অকুল ইন্ডাস্ট্রিজ প্রাইভেট লিমিটেড-এর পক্ষে

তারিখ: ২রা নভেম্বর, ২০২৬

স্থান: কলকাতা